



सत्यमेव जयते

# MONTHLY INFORMATION BULLETIN

**JUNE 2022**

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

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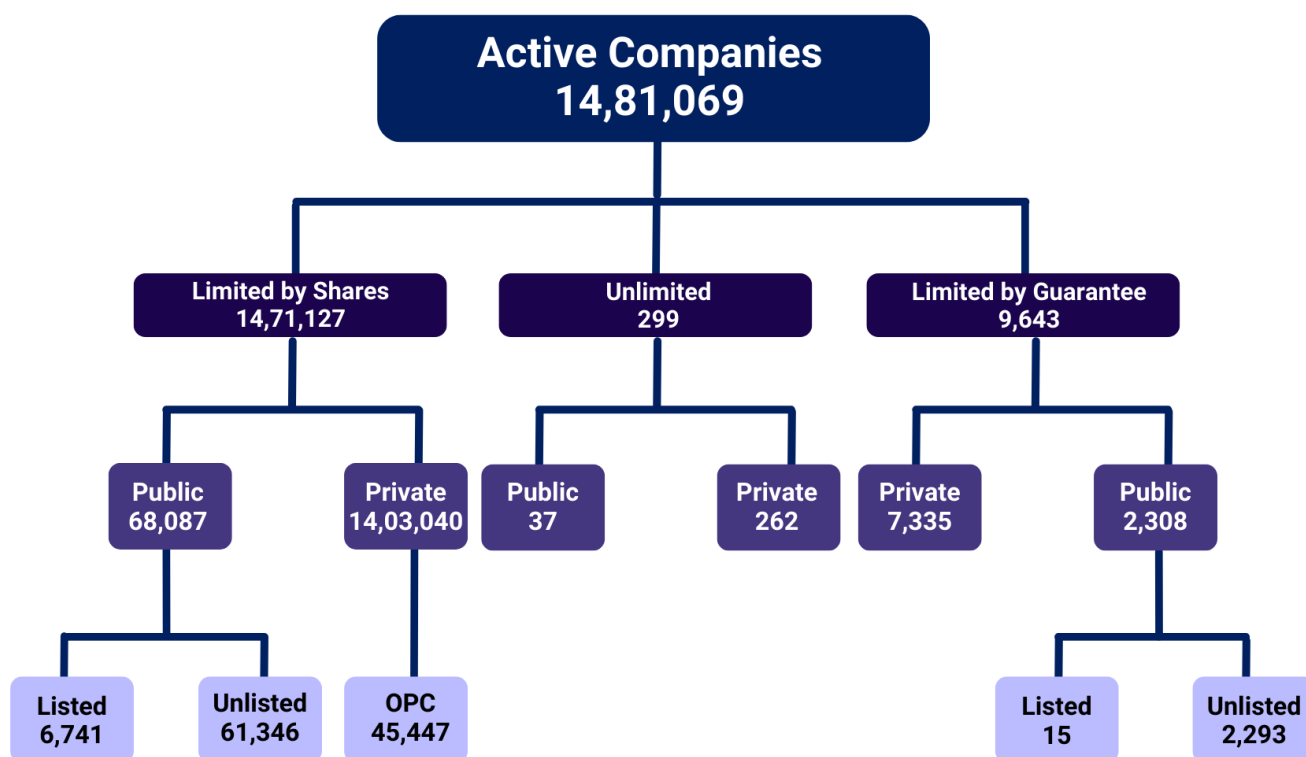
# 01 | Overview of the Corporate Sector



A total number of 23,66,549 companies were registered in the country as on 30<sup>th</sup> June 2022, of which 62.5% companies stands active. The number of companies under the process of striking off has notably fallen in the month of June 2022, which has led to an increase of 1% in the total number of active companies as compared to May 2022. (Table 1)

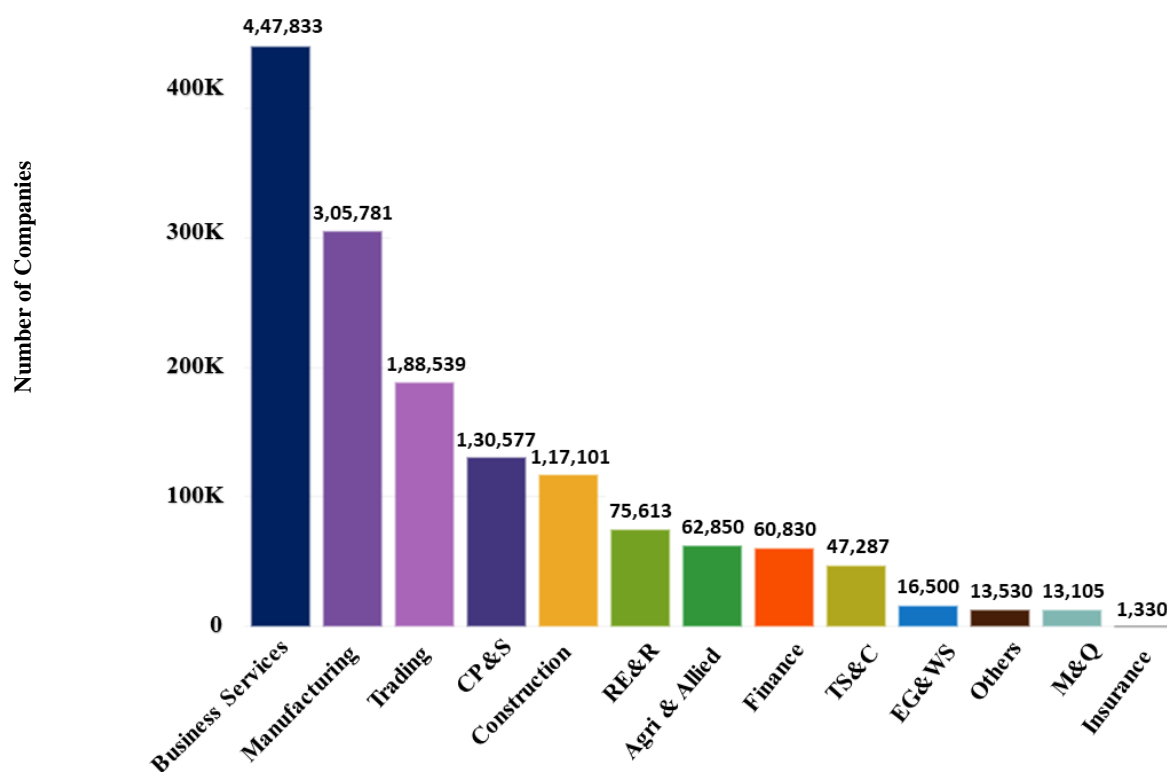
The data shows that most companies in India are Private Limited companies, that account for 95% of the total companies with 38% of the total Paid-up Capital. In comparison, Public Limited companies are smaller in number (5%) but comprise 62% of the total Paid-up Capital. (Table 3)

## Distribution of Active Companies as on 30<sup>th</sup> June 2022



Economic Sector-wise classification (NIC-2004) reveals that the Business Services has been the bright spot throughout the year and has highest number of Active companies (30%) followed by Manufacturing (21%), Trading (13%) and Community, Personal and Social Services (9%). It is also observed that Agriculture Sector saw the maximum increase in the total number of Active Companies followed by Services and Industry Sector as compared to May 2022. In the Service Sector, Community, Personal & Social Services showed a rise of 1.67% in the number of Active Companies. (Table 3).

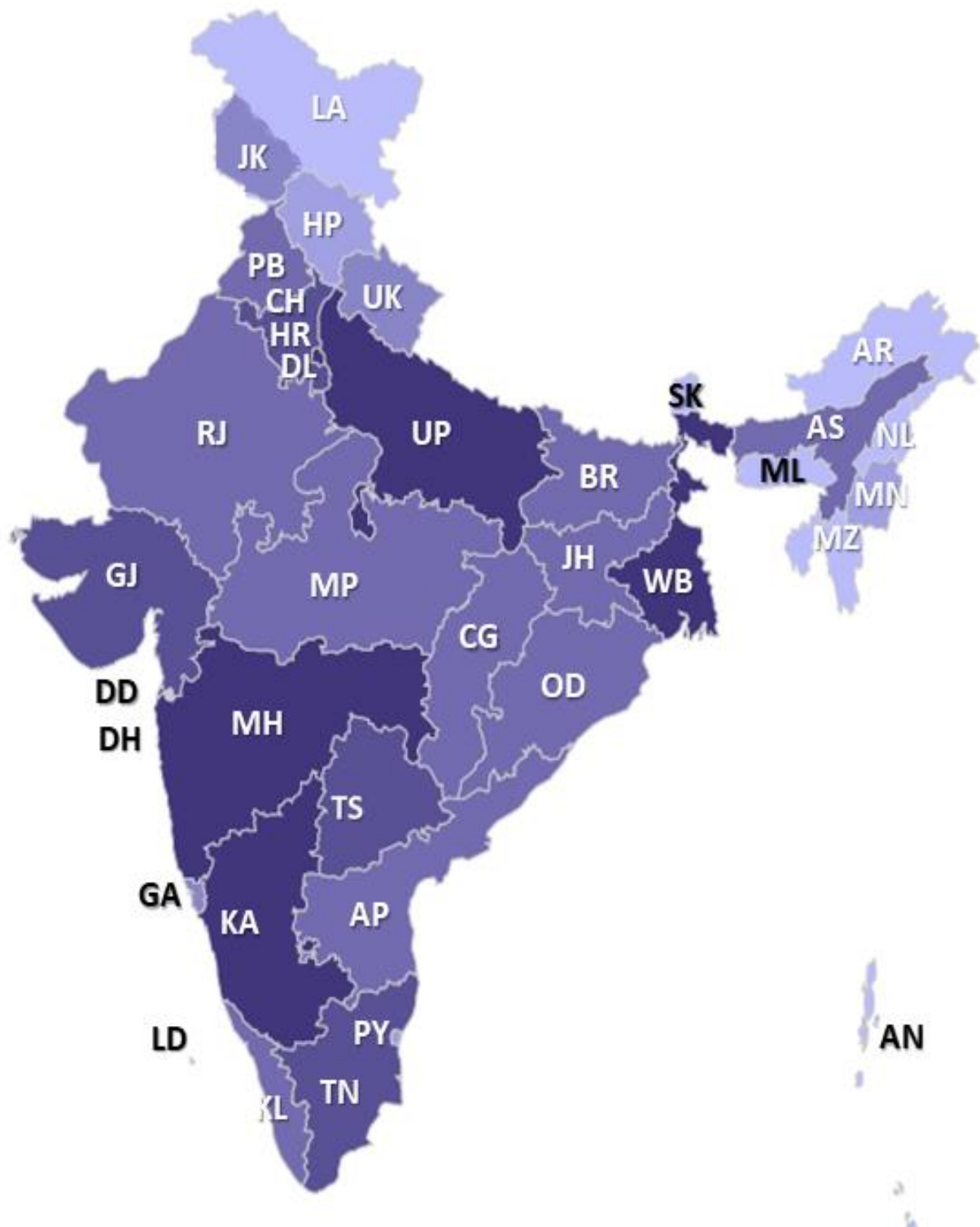
**Economic Activity-wise Distribution of Active Companies as on 30<sup>th</sup> June 2022**



\*CP&S - Community, Personal and Social Services, \*Agri & Allied - Agriculture and Allied Activities, \*RE&R - Real Estate and Renting, \*TS&C - Transport, Storage and Communications, \*EG&WS - Electricity, Gas and Water Supply Companies, \*M&Q - Mining and Quarrying

Amongst the 37 States/UT, Maharashtra (20%) continues to be the state with highest number of Active Companies, followed by Delhi (15%) and West Bengal (9%). An upward trend of more than 2% is observed for North-Eastern states such as Nagaland and Manipur as compared to May 2022. (Table 4)

State-wise Distribution of Active Companies as on 30<sup>th</sup> June 2022



No. of Companies

● 0-1000    ● 1001-5000    ● 5001-10000    ● 10001-50000    ● 50001-100000    ● > 100000

## 02 | Statistical Insights till June 2022



23,66,549

**Registered Companies**

14,81,069

**Active Companies**

8,47,513

**Closed Companies**

2,441

**Dormant Companies**

7,041

**Companies under Liquidation**

28,485

**Companies under the process of Striking-Off**



# 03 | New Registration in June 2022

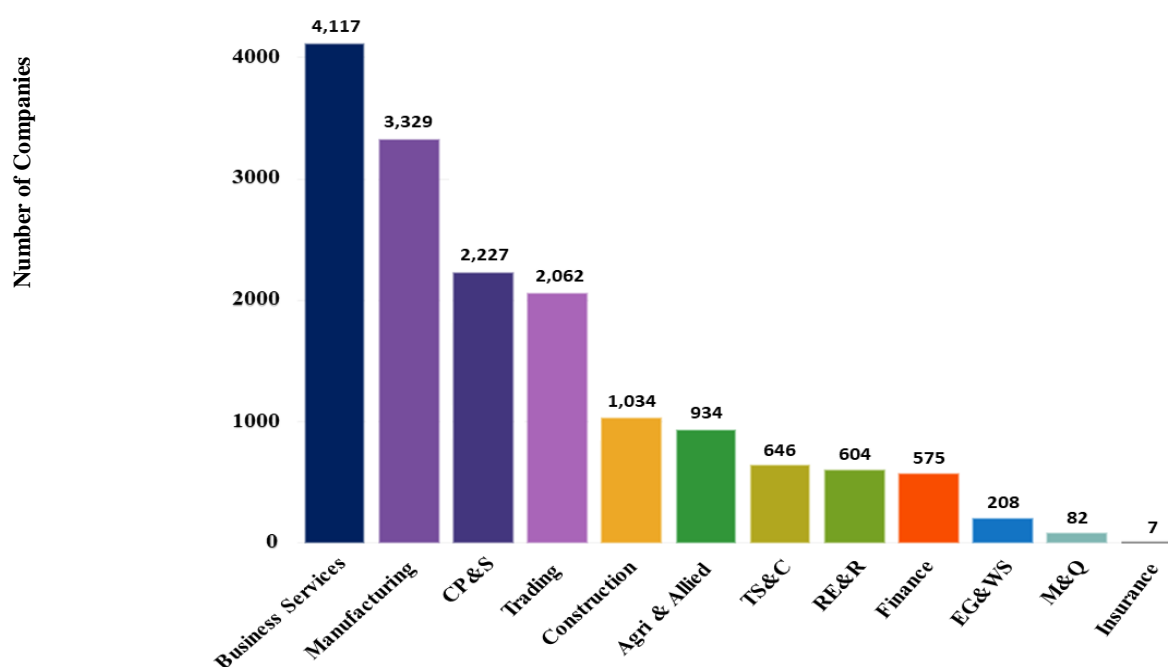


## New Registration of Companies

A total of 15,825 companies were registered with a collective Paid-up Capital of Rs. 1056.12 Crore. Out of the total new registrations, 15,722 companies were registered as Companies Limited by Shares with a Paid-Up Capital of Rs. 1056.07 Crore, 103 companies were registered as Companies Limited by Guarantee with a Paid-Up Capital of Rs. 0.05 Crore. There was an overall decrease of 4.16% in the number of new registrations in June 2022 when compared to May 2022. (Table 5)

Economic-activity wise classification of new companies registered reveals that the predominant share of companies is in Business Services (26%) followed by Manufacturing (21%), Community, personal & Social Services (14%), Trading (13%), and Construction (7%). Among the Industrial sector, Electricity, Gas and Water Supply companies observed a remarkable growth of more than 18% while in the Service Sector, Real Estate and Renting witnessed a rise of 6.15% in June 2022 in contrast to May 2022. (Table 6)

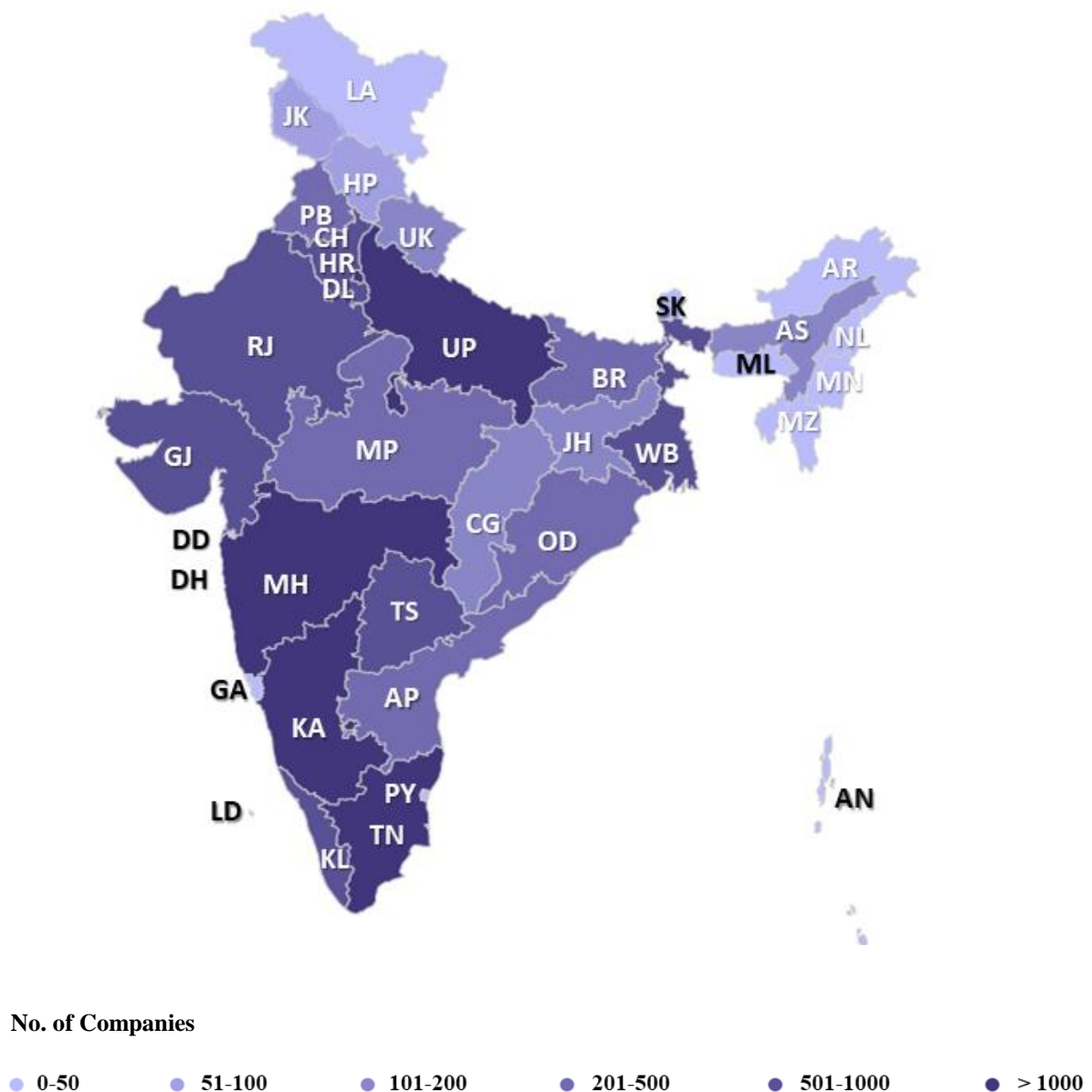
**Economic Activity-wise Distribution of New Registered Companies during June 2022**



\*CP&S - Community, Personal and Social Services, \*Agri & Allied - Agriculture and Allied Activities, \*RE&R - Real Estate and Renting, \*TS&C - Transport, Storage and Communications, \*EG&WS - Electricity, Gas and Water Supply Companies, \*M&Q - Mining and Quarrying

State/UT-Wise Analysis of new registered companies shows that Union Territories, Andaman and Nicobar and Puducherry have started gaining momentum in terms of registration of 4 and 24 new companies respectively. The top three states that receive the highest number of new registrations in June 2022 were Maharashtra with 18.02% which amounts to 2,851 corporates, Delhi with 10.34% coming in at 1,637 and Uttar Pradesh following closely behind at 10.3% belonging to 1,634 companies with a collective paid-up capital of Rs. 503.01 crore. (Table 7)

#### State-wise Distribution of New Registered Companies during June 2022



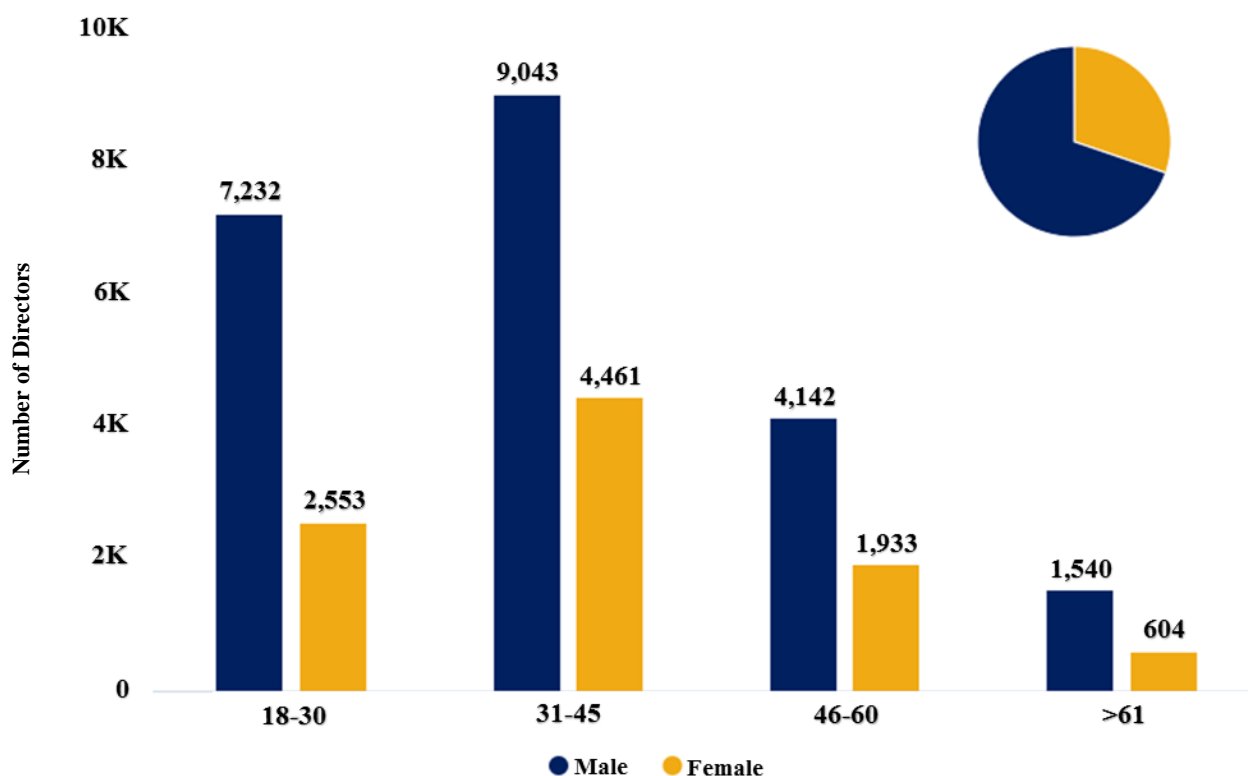


## New Registration of Director Identification Number (DIN)

In June 2022, 32,090 Director Identification Numbers were registered out of which 98% were in use by Indian nationals and the remaining 2% were in use by Foreign nationals. Additionally, 184 DINs were deactivated. (Table 8)

Out of the total number of directors registered in India in June 2022, 70% were male and the remaining 30% were female. A close analysis on Indian Directors revealed that 43% of new directors registered belongs to age 31-45 years old, of which, 67% were male and 33% female. Furthermore, 7% of the new director registrations were older than 60 years. While Maharashtra witnessed 17% of the total registrations of Directors and North-Eastern states had 505 director registrations. (Table 9)

### Age/Gender wise Distribution of New Directors registered during June 2022

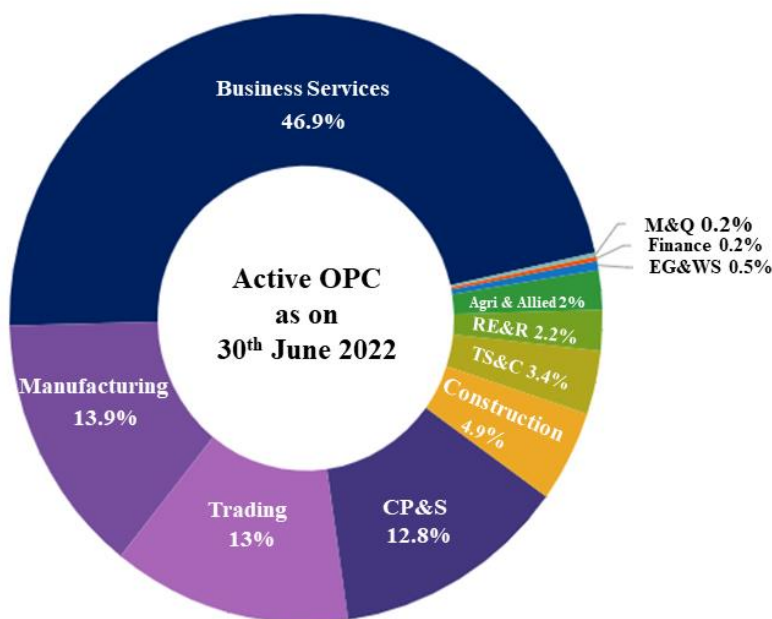


## 04 | One Person Company



As per the recent data, opportunities given to small companies and entrepreneurs by the Government of India has proven to be beneficial for them. Till 30<sup>th</sup> June 2022, a total number of 45,447 One Person Companies were active with a collective Paid up capital of Rs. 604.76 Crore. (Table 10)

Economic Sector-wise classification shows a significant rise of 71% in the registration of One Person Companies in Agriculture and Allied Activities Sector of One Person Companies in June 2022 over May 2022.



\*CP&S - Community, Personal and Social Services, \*Agri & Allied - Agriculture and Allied Activities, \*RE&R - Real Estate and Renting, \*TS&C - Transport, Storage and Communications, \*EG&WS - Electricity, Gas and Water Supply Companies, \*M&Q - Mining and Quarrying

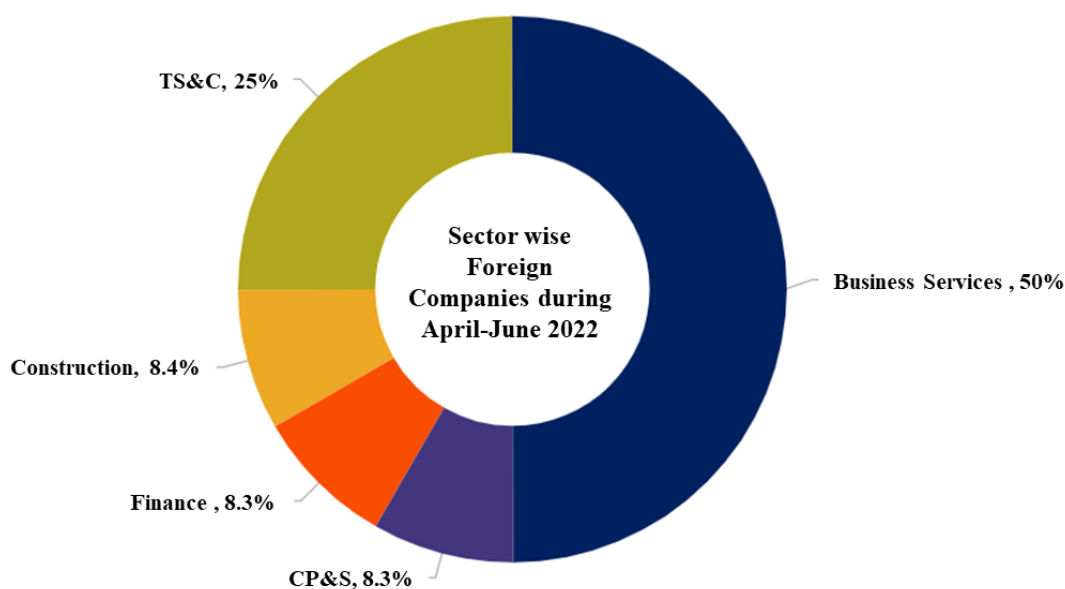
During June 2022, a total number of 929 One Person Companies were registered with a Paid-Up Capital of Rs. 8.49 Crore. Among all States/UT, Karnataka saw a huge spike of 37 One Person Companies during June 2022 as compared to May 2022.

## 05 | Foreign Company



As on 30<sup>th</sup> June 2022, there were a total of 5063 foreign companies were registered in India. Out of these, 65% were Active. Of the 12 new overseas business entities that were registered with the Ministry of Corporate Affairs during April 2022-June 2022, 50% in Maharashtra, 16% were established in Haryana, 8.3% each in Delhi and the rest in other states. When looking at the economic activity classification, it was revealed that 50% of the companies can be classified as 'Business Services'. (Table 11)

During June 2022, 75% of the new registrations of the foreign companies were established as Branch Office to perform the business operations as that of parent company and 25% as Liaison Office to act as the representative.



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- In June 2022, a total of 5,10,020 forms were filed with the Ministry of Corporate Affairs. Of which, 3,81,657 DPT-3 forms were filed, followed by 31,562 DIR-12, 28,817 MGT-14, 13,039 ADT-1, and 10,862 INC-22. (Table 12)
- During June 2022, a total of 14,051 companies were struck off, of which 12,015 companies' names were removed from the Register of Companies u/s 248 by the Ministry of Corporate Affairs, and 2,036 applications were received from companies to strike off their names from the register.
- MCA facilitates its registered users to login and view/download all the forms filed by the company. 4,41,819 documents were viewed/downloaded by the users in June 2022.
- During June 2022, a total of 8,77,040 Non-STP<sup>1</sup> forms were received. Of which, 8,73,051 (99.5%) were accepted and 3,989 (0.5%) were rejected. (Table 13)
- A total of 70,432 Public Companies and 14,10,637 Private Companies were active till 30<sup>th</sup> June 2022, after taking into account 50 Private Companies which were converted to Public Companies and 60 Public Companies that were converted to Private Companies during June 2022.

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<sup>1</sup> STP stands for Straight Through Process, which does not require an approval by MCA while being accepted.

Non-STP forms are subject to review by the approving official, before being accepted by MCA.

Table 1: Summary Statement on Companies in India as on 30th June, 2022		
<b>Number of Registered Companies</b>		<b>23,66,549</b>
<b>1</b>	<b>Number of Active companies</b>	<b>14,81,069</b>
	<b>Of which</b>	
<i>i</i>	<i>Companies Limited by Shares</i>	14,71,127
<i>ii</i>	<i>Companies Limited by Guarantee</i>	9,643
<i>iii</i>	<i>Unlimited Companies</i>	299
<b>2</b>	<b>Number of Closed Companies</b>	<b>8,47,513</b>
<i>i</i>	<i>No. of Companies Liquidated/Dissolved</i>	11,334
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 248 of CA, 2013)</i>	7,84,841
<i>iii</i>	<i>No. of Companies Amalgamated/merged</i>	29,722
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	16,740
<i>v</i>	<i>No. of Companies Converted to LLP and dissolved</i>	4,876
<b>3</b>	<b>Number of Companies lying dormant u/s 455 of Companies Act, 2013</b>	<b>2,441</b>
<b>4</b>	<b>Number of Companies under Liquidation</b>	<b>7,041</b>
<b>5</b>	<b>Number of Companies which are under the process of Striking-Off (Section 248 of the Companies Act, 2013 and Section 560 of Companies Act 1956)</b>	<b>28,485</b>

Table 2: Active Companies as on 30th June, 2022				
S. No.	Particulars	Government	Non-Government	Total
1	Companies Limited by Shares	2,198	14,68,929	14,71,127
a	Public Limited	1,551	66,536	68,087
<i>i</i>	<i>Listed</i>	79	6,662	6,741
<i>ii</i>	<i>Unlisted</i>	1,472	59,874	61,346
b	Private Limited	647	14,02,393	14,03,040
	<i>One Person Company</i>	0	45,447	45,447
2	Companies Limited by Guarantee	30	9,613	9,643
a	Public Limited	10	2,298	2,308
<i>i</i>	<i>Listed</i>	1	14	15
<i>ii</i>	<i>Unlisted</i>	9	2,284	2,293
b	Private Limited	20	7,315	7,335
3	Companies with Unlimited Liability	4	295	299
Total		2,232	14,78,837	14,81,069

Table 3: Economic Activity-wise Active Companies as on 30th June, 2022 (Paid Up Capital in Rs. Crore)							
S. No.	Economic Activity	Private		Public		Total	
		Number	Paid Up Capital	Number	Paid Up Capital	Number	Paid Up Capital
<b>I</b>	<b>Agriculture and Allied Activities</b>	<b>60,585</b>	<b>21,765.71</b>	<b>2,265</b>	<b>18,913.88</b>	<b>62,850</b>	<b>40,679.59</b>
<b>II</b>	<b>Industry</b>	<b>4,28,508</b>	<b>8,64,488.22</b>	<b>24,172</b>	<b>17,55,279.44</b>	<b>4,52,680</b>	<b>26,19,767.66</b>
<b>1</b>	<i>Manufacturing</i>	2,88,136	5,59,556.94	17,645	6,35,255.04	3,05,781	11,94,811.98
<b>i</b>	<i>Metals &amp; Chemicals, and products thereof</i>	97,625	2,11,727.47	7,641	2,23,424.03	1,05,266	4,35,151.50
<b>ii</b>	<i>Machinery &amp; Equipments</i>	66,500	2,30,195.74	3,350	3,25,832.48	69,850	5,56,028.22
<b>iii</b>	<i>Textiles</i>	35,668	33,353.18	2,535	30,077.85	38,203	63,431.03
<b>iv</b>	<i>Food stuffs</i>	46,997	47,961.69	2,457	31,200.59	49,454	79,162.27
<b>v</b>	<i>Paper &amp; Paper products, Publishing, printing and reproduction of recorded media</i>	17,926	14,280.57	805	10,643.08	18,731	24,923.65
<b>vi</b>	<i>Others</i>	17,068	16,576.46	500	11,961.15	17,568	28,537.61
<b>vii</b>	<i>Leather &amp; products thereof</i>	3,369	2,937.16	182	1,055.42	3,551	3,992.58
<b>viii</b>	<i>Wood Products</i>	2,983	2,524.67	175	1,060.44	3,158	3,585.11
<b>2</b>	<i>Construction</i>	1,13,207	1,42,067.09	4,087	2,25,876.99	1,17,294	3,67,944.08
<b>3</b>	<i>Electricity, Gas &amp; Water Supply companies</i>	14,758	1,31,477.26	1,742	8,44,541.46	16,500	9,76,018.72
<b>4</b>	<i>Mining &amp; Quarrying</i>	12,407	31,386.93	698	49,605.95	13,105	80,992.88
<b>III</b>	<b>Services</b>	<b>9,10,247</b>	<b>10,27,682.29</b>	<b>41,762</b>	<b>12,51,934.65</b>	<b>9,52,009</b>	<b>22,79,616.93</b>
<b>1</b>	<i>Business Services</i>	4,38,200	4,17,846.70	9,633	5,80,074.56	4,47,833	9,97,921.26
<b>2</b>	<i>Trading</i>	1,82,991	2,15,641.84	5,548	52,766.61	1,88,539	2,68,408.46
<b>3</b>	<i>Real Estate and Renting</i>	73,056	79,639.44	2,557	23,031.45	75,613	1,02,670.89
<b>4</b>	<i>Community, personal &amp; Social Services</i>	1,26,451	70,922.96	4,126	1,06,783.14	1,30,577	1,77,706.10
<b>5</b>	<i>Finance</i>	42,536	1,08,977.45	18,294	2,94,090.72	60,830	4,03,068.17
<b>6</b>	<i>Transport, storage and Communications</i>	45,828	1,33,026.02	1,459	1,51,701.45	47,287	2,84,727.47
<b>7</b>	<i>Insurance</i>	1,185	1,627.87	145	43,486.71	1,330	45,114.58
<b>IV</b>	<b>Others</b>	<b>11,297</b>	<b>18,036.45</b>	<b>2,233</b>	<b>71,293.71</b>	<b>13,530</b>	<b>89,330.16</b>
<b>Total</b>		<b>14,10,637</b>	<b>19,31,972.67</b>	<b>70,432</b>	<b>30,97,421.67</b>	<b>14,81,069</b>	<b>50,29,394.34</b>

**Table 4: State/UT-wise Status of Companies Registered as on 30th June, 2022**

S. No.	State	Registered	Closed	Dormant u/s 455 of CA, 2-13	Under Liquidation	Under the process of Striking off	Active
							Page 13 of 19
1	Andaman & Nicobar	608	157	3	-	6	442
2	Andhra Pradesh	40,844	12,843	34	52	1,499	26,416
3	Arunachal Pradesh	806	333	-	1	2	470
4	Assam	15,285	4,220	-	14	56	10,995
5	Bihar	49,325	10,985	29	41	3,476	34,794
6	Chandigarh	16,434	8,280	10	64	108	7,972
7	Chhattisgarh	14,126	3,505	20	6	67	10,528
8	Dadra & Nagar Haveli	658	166	-	-	7	485
9	Daman and Diu	435	119	-	4	37	275
10	Delhi	3,83,400	1,53,601	304	929	4,365	2,24,201
11	Goa	10,011	4,273	20	14	702	5,002
12	Gujarat	1,26,110	43,186	57	591	2,816	79,460
13	Haryana	69,984	17,393	81	83	772	51,655
14	Himachal Pradesh	8,172	3,203	8	20	112	4,829
15	Jammu & Kashmir	8,154	2,888	2	19	101	5,144
16	Jharkhand	19,954	4,688	8	14	730	14,514
17	Karnataka	1,55,823	52,738	160	640	1,202	1,01,083
18	Kerala	70,846	24,091	229	300	132	46,094
19	Lakshadweep	31	7	-	-	-	24
20	Leh and Ladakh	92	22	-	-	-	70
21	Madhya Pradesh	51,908	18,225	30	94	194	33,365
22	Maharashtra	4,61,510	1,66,982	367	2,038	3,172	2,88,951
23	Manipur	1,582	272	2	-	8	1,300
24	Meghalaya	1,200	473	2	1	9	715
25	Mizoram	278	76	-	-	1	201
26	Nagaland	757	347	-	1	3	406
27	Odisha	34,482	11,302	173	40	205	22,762
28	Puducherry	3,659	2,032	2	7	14	1,604
29	Punjab	37,893	16,354	22	139	264	21,114
30	Rajasthan	75,388	25,919	26	97	381	48,965
31	Sikkim	2	1	-	-	-	1
32	Tamil Nadu	1,75,005	75,223	194	493	1,804	97,291
33	Telangana	1,37,661	50,873	86	213	1,724	84,765
34	Tripura	997	181	2	-	4	810
35	Uttar Pradesh	1,56,263	43,028	101	213	1,555	1,11,366
36	Uttarakhand	12,415	2,846	7	16	437	9,109
37	West Bengal	2,24,451	86,681	462	897	2,520	1,33,891
<b>Total</b>		<b>23,66,549</b>	<b>8,47,513</b>	<b>2,441</b>	<b>7,041</b>	<b>28,485</b>	<b>14,81,069</b>

Table 5: Registration of New Companies during June, 2022 (Paid Up Capital in Rs. Crore)							
S. No.	Category	Government		Non-Government		Total	
		Number	Paid Up Capital	Number	Paid Up Capital	Number	Paid Up Capital
1	Company Limited by Shares	5	150.26	15,717	905.81	15,722	1,056.07
i	OPC	-	-	929	8.49	929	8.49
ii	Private	1	150.00	14,540	835.28	14,541	985.28
iii	Public	4	0.26	248	62.04	252	62.30
2	Company Limited by Guarantee	1	-	102	0.05	103	0.05
i	Private	1	-	99	0.05	100	0.05
ii	Public	-	-	3	-	3	-
3	Unlimited Company	-	-	-	-	-	-
i	Private	-	-	-	-	-	-
ii	Public	-	-	-	-	-	-
Total		6	150.26	15,819	905.86	15,825	1,056.12

Table 6: Activity-wise New Companies Registered during June, 2022 (Paid Up Capital in Rs. Crore)											
S. No.	Economic Activity	Government				Non-Government				Total	
		Private		Public		Private		Public			
		No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital
I	Agriculture and Allied Activities	-	-	1	0.10	930	20.32	3	0.62	934	21
II	Industry	-	-	2	0.06	4,600	385	51	11	4,653	396.35
1	Manufacturing	-	-	-	-	3,295	338.72	34	9.57	3,329	348.29
i	Metals & Chemicals, and products thereof	-	-	-	-	1,048	81.38	10	0.64	1,058	82.02
ii	Machinery & Equipments	-	-	-	-	780	141.81	4	0.13	784	141.94
iii	Food stuffs	-	-	-	-	624	32.35	7	0.32	631	32.67
iv	Others	-	-	-	-	281	60.11	-	-	281	60.11
v	Textiles	-	-	-	-	346	11.60	9	3.07	355	14.67
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	-	-	-	-	151	9.52	4	5.40	155	14.92
vii	Leather & products thereof	-	-	-	-	34	0.92	-	-	34	0.92
viii	Wood Products	-	-	-	-	31	1.04	-	-	31	1.04
2	Construction	-	-	-	-	1,030	37.67	4	0.26	1,034	37.93
3	Electricity, Gas & Water Supply Companies	-	-	2	0.06	193	5.12	13	1.30	208	6.48
4	Mining & Quarrying	-	-	-	-	82	3.66	-	-	82	3.66
III	Services	2	150.00	1	0.10	10,038	438	197	50	10,238	638.73
1	Business Services	-	-	1	0.10	4,099	187.79	17	21.08	4,117	208.96
2	Trading	-	-	-	-	2,052	64.95	10	0.77	2,062	65.72
3	Community, personal & Social Services	2	150.00	-	-	2,217	50.52	8	10.10	2,227	210.62
4	Real Estate and Renting	-	-	-	-	600	23.90	4	0.12	604	24.02
5	Transport, storage and Communications	-	-	-	-	642	15.64	4	0.03	646	15.67
6	Finance	-	-	-	-	422	95.02	153	18.15	575	113.17
7	Insurance	-	-	-	-	6	0.52	1	0.05	7	0.57
Total		2	150.00	4	0.26	15,568	843.82	251	62.04	15,825	1,056.12



S.No	State/UT-Wise	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Paid Up Capital
		No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital		
1	Andaman & Nicobar	-	-	-	-	4	0.06	-	-	4	0.06
2	Andhra Pradesh	-	-	-	-	289	64.37	-	-	289	64.37
3	Arunachal Pradesh	-	-	-	-	11	0.30	1	0.10	12	0.40
4	Assam	-	-	2	0.20	160	5.09	3	0.35	165	5.64
5	Bihar	-	-	-	-	465	11.91	8	0.80	473	12.71
6	Chandigarh	-	-	-	-	69	3.39	-	-	69	3.39
7	Chhattisgarh	-	-	-	-	113	2.53	1	0.10	114	2.63
8	Dadra & Nagar Haveli	-	-	-	-	6	0.05	-	-	6	0.05
9	Daman and Diu	-	-	-	-	5	0.05	-	-	5	0.05
10	Delhi	1	150.00	2	0.06	1,615	51.48	19	11.84	1,637	213.38
11	Goa	-	-	-	-	43	0.86	1	0.05	44	0.91
12	Gujarat	-	-	-	-	883	65.88	11	1.69	894	67.57
13	Haryana	-	-	-	-	753	87.63	11	0.52	764	88.15
14	Himachal Pradesh	-	-	-	-	57	9.83	4	0.40	61	10.23
15	Jammu & Kashmir	-	-	-	-	98	2.34	-	-	98	2.34
16	Jharkhand	-	-	-	-	161	3.80	1	0.10	162	3.90
17	Karnataka	-	-	-	-	1,295	51.79	10	0.98	1,305	52.77
18	Kerala	-	-	-	-	569	13.62	17	2.26	586	15.88
19	Lakshadweep	-	-	-	-	1	0.01	-	-	1	0.01
20	Leh and Ladakh	-	-	-	-	2	0.02	-	-	2	0.02
21	Madhya Pradesh	-	-	-	-	474	21.11	5	0.60	479	21.71
22	Maharashtra	-	-	-	-	2,769	213.63	82	28.94	2,851	242.57
23	Manipur	-	-	-	-	26	1.16	-	-	26	1.16
24	Meghalaya	-	-	-	-	8	0.04	-	-	8	0.04
25	Mizoram	-	-	-	-	4	0.12	-	-	4	0.12
26	Nagaland	-	-	-	-	11	0.14	-	-	11	0.14
27	Orissa	-	-	-	-	260	5.84	2	0.25	262	6.09
28	Puducherry	-	-	-	-	24	0.24	-	-	24	0.24
29	Punjab	-	-	-	-	260	8.07	5	0.36	265	8.43
30	Rajasthan	-	-	-	-	542	9.76	12	1.15	554	10.92
31	Sikkim	-	-	-	-	-	-	-	-	-	-
32	Tamil Nadu	1	-	-	-	1,030	75.57	14	2.76	1,045	78.33
33	Telangana	-	-	-	-	998	52.66	1	0.10	999	52.76
34	Tripura	-	-	-	-	12	0.08	-	-	12	0.08
35	Uttar Pradesh	-	-	-	-	1,611	40.09	23	6.97	1,634	47.06
36	Uttarakhand	-	-	-	-	131	4.64	4	0.37	135	5.01
37	West Bengal	-	-	-	-	809	35.65	16	1.36	825	37.01
<b>Total</b>		<b>2</b>	<b>150.00</b>	<b>4</b>	<b>0.26</b>	<b>15,568</b>	<b>843.82</b>	<b>251</b>	<b>62.04</b>	<b>15,825</b>	<b>1,056.12</b>

**Table 8: Summary of Registration of DIN**

S.No.	Particulars	During June, 2022		
		Indian	Foreign National	Total
<b>1</b>	<b>Registration of New Directors</b>	<b>31,507</b>	<b>583</b>	<b>32,090</b>
<b>i</b>	Active DIN	28,895	562	29,457
<b>ii</b>	Provisional DIN	2,611	21	2,632
<b>iii</b>	Surrendered DIN	1	0	1
<b>2</b>	<b>De registration of DIN</b>	<b>184</b>	<b>0</b>	<b>184</b>

**Table 9: State/Age/Gender wise distribution of New Registered Directors during June, 2022**

S.No.	States/UT	18-30		31-45		46-60		61-Above	
		Female	Male	Female	Male	Female	Male	Female	Male
1	Andaman & Nicobar	1	2	1	2	2	2	-	1
2	Andhra Pradesh	87	176	118	221	65	120	22	38
3	Arunachal Pradesh	6	2	6	5	3	5	-	1
4	Assam	33	76	47	104	18	50	1	11
5	Bihar	108	344	123	307	43	120	8	33
6	Chandigarh	13	24	11	27	3	8	6	7
7	Chhattisgarh	11	49	26	61	19	35	5	6
8	Dadra & Nagar Haveli	-	5	-	-	2	1	-	-
9	Daman and Diu	-	1	-	3	2	1	-	-
10	Delhi	181	544	313	536	151	192	42	82
11	Goa	2	12	11	10	-	9	1	-
12	Gujarat	116	396	200	478	78	212	31	54
13	Haryana	10	27	17	41	2	15	5	8
14	Himachal Pradesh	83	300	167	364	78	123	31	54
15	Jammu & Kashmir	36	109	55	95	22	38	3	20
16	Jharkhand	17	53	14	56	4	23	5	13
17	Karnataka	141	363	322	536	118	232	37	82
18	Kerala	84	262	142	389	73	244	24	108
19	Leh and Ladakh	-	-	-	-	-	-	-	-
20	Lakshadweep	-	-	1	2	-	-	-	1
21	Madhya Pradesh	70	237	118	282	63	124	14	47
22	Maharashtra	391	1,028	758	1,561	346	756	105	279
23	Manipur	5	9	8	23	2	8	1	3
24	Meghalaya	3	1	1	13	1	4	1	2
25	Mizoram	-	3	1	5	1	-	-	1
26	Nagaland	3	7	2	6	-	1	1	-
27	Odisha	48	98	76	175	25	94	9	21
28	Puducherry	5	3	8	6	2	2	2	-
29	Punjab	38	134	69	161	31	82	18	34
30	Rajasthan	129	325	170	316	76	126	9	46
31	Sikkim	-	-	3	1	-	1	-	-
32	Tamil Nadu	140	334	327	480	120	255	30	92
33	Telangana	110	214	213	353	80	151	25	66
34	Tripura	-	7	2	8	1	3	-	-
35	Uttar Pradesh	248	840	410	871	155	365	59	171
36	Uttarakhand	27	73	23	65	14	29	8	14
37	West Bengal	126	331	211	423	94	176	25	60
38	Others	281	843	487	1,057	239	535	76	185
<b>Grand Total</b>		<b>2,553</b>	<b>7,232</b>	<b>4,461</b>	<b>9,043</b>	<b>1,933</b>	<b>4,142</b>	<b>604</b>	<b>1,540</b>

Table 10: Economic Activity-wise One Person Company				(Paid Up Capital in Rs. Crore)	
S. No.	Economic Activity	Active Up to 30.06.2022		Registered during June 2022	
		Number	Paid Up Capital	Number	Paid Up Capital
<b>I</b>	<b>Agriculture and Allied Activities</b>	<b>945</b>	<b>13.83</b>	<b>24</b>	<b>0.19</b>
<b>II</b>	<b>Industry</b>	<b>8,839</b>	<b>132.36</b>	<b>209</b>	<b>2.62</b>
1	Manufacturing	6,313	90.53	143	1.51
2	Construction	2,207	35.11	60	1.06
3	Electricity, Gas & Water Supply companies	225	4.79	5	0.04
4	Mining & Quarrying	94	1.93	1	0.01
<b>III</b>	<b>Services</b>	<b>35,660</b>	<b>458.44</b>	<b>696</b>	<b>5.68</b>
1	Business Services	21,315	272.59	362	2.72
2	Community, personal & Social Services	5,800	65.49	130	1.16
3	Trading	5,919	76.74	149	1.26
4	Real Estate and Renting	983	20.91	22	0.24
5	Transport, storage and Communications	1,539	19.05	30	0.29
6	Finance	103	3.55	3	0.01
7	Insurance	1	0.10	0	0.00
<b>IV</b>	<b>Others</b>	<b>3</b>	<b>0.14</b>	<b>0</b>	<b>0.00</b>
<b>Total</b>		<b>45,447</b>	<b>604.76</b>	<b>929</b>	<b>8.49</b>

**Table 11: Economic Activity wise distribution of Registered Foreign Companies during April 2022- June 2022**

S.No	Economic Activity	Number
<b>I</b>	<b>Agriculture and Allied Activities</b>	-
<b>II</b>	<b>Industry</b>	<b>1</b>
1	Manufacturing	-
2	Construction	1
3	Electricity, Gas & Water Supply companies	-
4	Mining & Quarrying	-
<b>III</b>	<b>Services</b>	<b>11</b>
1	Business Services	6
2	Community, personal & Social Services	1
3	Real Estate and Renting	-
4	Trading	-
5	Transport, storage and Communications	3
6	Finance	1
7	Insurance	-
<b>Grand Total</b>		<b>12</b>

Table 12: Form Filing during June 2022			
S.No	Form	Description	No. of Filing
1	AOC-4	Filing of financial statement and other documents with the Registrar	9,158
2	MGT-7A	Annual return by OPCs and Small company	6,615
3	MGT-7	Annual return by a company	2,541
4	ADT-1	Information to the Registrar by Company for appointment of Auditor	13,039
5	DIR-12	Particulars of appointment of Directors and the key managerial personnel and the changes among them	31,562
6	CHG-1	Registration of creation or modification of charge (other than those related to debentures)	213
7	MGT-14	Filing of Resolutions and agreements to the Registrar	28,817
8	AOC-4 XBRL	XBRL document in respect of financial statement and other documents with the Registrar	1,385
9	DPT-3	Return of deposits	3,81,657
10	INC-22	Notice of situation or change of situation of registered office	10,862
11	CHG-4	Particulars for satisfaction of charge thereof	8,574
12	ADT-3	Notice of Resignation by the Auditor	4,984
13	SH-7	Notice to Registrar of any alteration of share capital	5,407
14	CSR-1	Registration of Entities for undertaking CSR Activities	2,124
15	STK-2	Application by company to ROC for removing its name from register of Companies	1,978
16	MR-1	Return of appointment of MD/WTM/Manager	688
17	SH-11	Return in respect of buy-back of securities	132
18	FC-3	Annual accounts along with the list of all principal places of business in India established by foreign company	146
19	INC-6	One Person Company- Application for Conversion	56
20	CHG-8	Application to Central Government for extension of time for filing particulars of registration of creation / modification / satisfaction of charge OR for rectification of omission or misstatement of any particular in respect of creation/ modification/ satisfaction of charge	66
21	INC-20	Intimation to Registrar of revocation/surrender of license issued under section 8	5
22	MR-2	Form of application to the Central Government for approval of appointment or reappointment and remuneration or increase in remuneration or waiver for excess or over payment to managing director or whole time director or manager and commission or remuneration to directors	6
23	AOC-4 NBFC INDAS	Filing of financial statement and other documents with the Registrar of NBFC Companies	5
Total			5,10,020

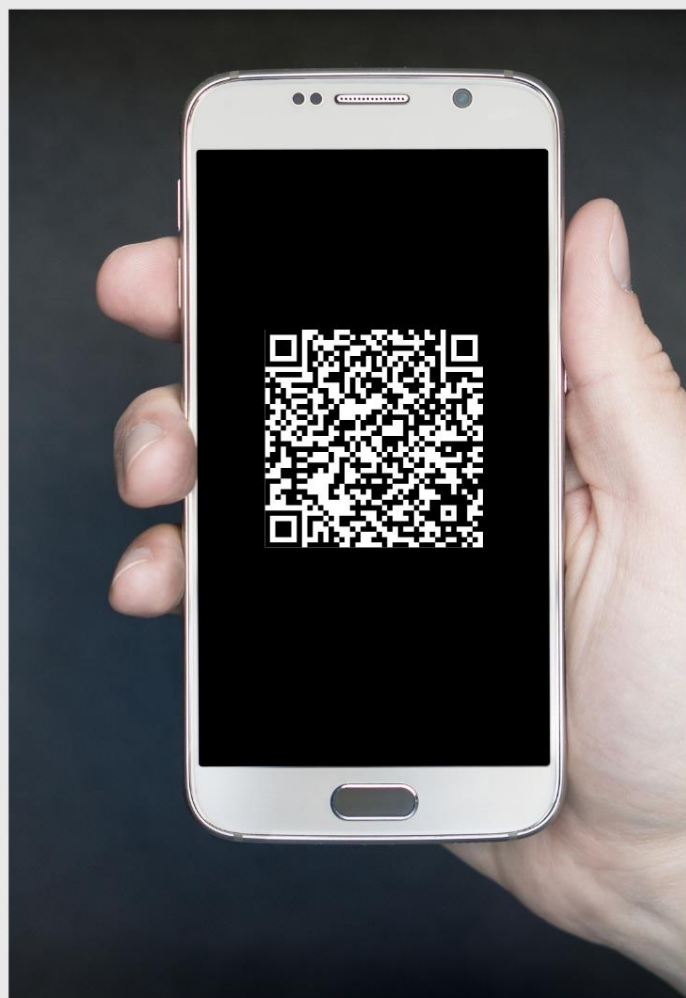
Table 13: Overview of Non-STP Filing during June, 2022		
Processed	Rejected	Number of Filings
8,73,051	3,989	8,77,040

**Table 14: List of State Abbreviations**

S.No.	State Code	State Code Description
1	AP	Andhra Pradesh
2	AR	Arunachal Pradesh
3	AS	Assam
4	BR	Bihar
5	CG	Chhattisgarh
6	GA	Goa
7	GJ	Gujarat
8	HR	Haryana
9	HP	Himachal Pradesh
10	JK	Jammu And Kashmir
11	JH	Jharkhand
12	KA	Karnataka
13	KL	Kerala
14	MP	Madhya Pradesh
15	MH	Maharashtra
16	MN	Manipur
17	ML	Meghalaya
18	MZ	Mizoram
19	NL	Nagaland
20	OD	Odisha
21	PB	Punjab
22	RJ	Rajasthan
23	SK	Sikkim
24	TN	Tamil Nadu
25	TR	Tripura
26	UK	Uttarakhand
27	UP	Uttar Pradesh
28	WB	West Bengal
29	AN	Andaman and Nicobar Islands
30	CH	Chandigarh
31	DH	Dadra and Nagar Haveli
32	DD	Daman and Diu
33	DL	Delhi
34	LD	Lakshadweep
35	PY	Puducherry
36	LA	Leh and Ladakh
37	TS	Telangana

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